GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA STARRED QUESTION NO. *315

TO BE ANSWERED ON THE 10th DECEMBER, 2019/ AGRAHAYANA 19, 1941 (SAKA)

NCRB DATA ON FARMER SUICIDES

*315. SHRI RAHUL GANDHI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the farmer suicide data for the last four years is available, if so, the details thereof, State-wise and if not, the reasons therefor;
- (b) whether the National Crime Records Bureau (NCRB) has received the data on farmer suicides from the States/ Union territories since 2016 and if not, the reasons therefor;
- (c) the reasons for non-publishing of the reports of Accidental Deaths and Suicides in the country by the NCRB since 2015;
- (d) whether the NCRB proposes to re-start publication of data on farmer suicide and if so, the details thereof; and
- (e) the manner in which the Government will formulate policies to address such extreme cases of agrarian distress in the absence of the data?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REGARD TO THE REPLY TO LOK SABHA STARRED QUESTION NUMBER 315 BY SHRI RAHUL GANDHI REGARDING NCRB DATA ON FARMER SUICIDES FOR REPLY ON 10.12.2019

- (a) to (d): The data on accidental deaths and suicides, including farmer suicides, are reported by States/ Union Territories to the National Crime Records Bureau (NCRB) which publishes it as the "Accidental Deaths and Suicides in India" (ADSI) Report. As informed by NCRB, many States/ Union Territories reported "Nil" data on suicides by Farmers/ Cultivators and Agricultural labourers. After getting the data vetted from the States/ Union Territories, NCRB has published ADSI Report till the year 2016. State-wise details of farmers suicides for the year 2015 and 2016 are given in Annexure. Further, advisories have been issued by NCRB to all States/ Union Territories to furnish complete data sets in a timely manner for speedy publication of ADSI Report.
- (e) Agriculture being a State subject, the State Governments undertake development of perspective plans to ensure effective implementation of the programmes/ schemes. Government of India supplements the efforts of the State Governments through various Schemes/ Programmes for the welfare of the farmers by increasing production and remunerative returns to the farmers.

State-wise and year-wise details of Farmers suicide for Lok Sabha starred Question Number 315 by Shri Rahul Gandhi regarding NCRB data on Farmer Suicides for reply on 10.12.2019

S.No	State/UT	Farmer/ Cultivator Suicides in 2015	Farmer/ Cultivator Suicides in 2016
1	ANDHRA PRADESH	516	239
2	ARUNACHAL PRADESH	7	6
3	ASSAM	84	6
4	BIHAR	0	0
5	CHHATTISGARH	854	585
6	GOA	0	0
7	GUJARAT	57	30
8	HARYANA	28	0
9	HIMACHAL PRADESH	0	0
10	JAMMU & KASHMIR*	0	0
11	JHARKHAND	0	3
12	KARNATAKA	1197	1212
13	KERALA	3	23
14	MADHYA PRADESH	581	599
15	MAHARASHTRA	3030	2550
16	MANIPUR	1	1
17	MEGHALAYA	2	2
18	MIZORAM	0	0
19	NAGALAND	0	0
20	ODISHA	23	20
21	PUNJAB	100	232
22	RAJASTHAN	3	4
23	SIKKIM	15	12
24	TAMIL NADU	2	36
25	TELANGANA	1358	632
26	TRIPURA	1	4
27	UTTAR PRADESH	145	69
28	UTTARAKHAND	0	0
29	WEST BENGAL	0	0
30	A & N ISLANDS	0	3
31	CHANDIGARH	0	0
32	D & N HAVELI	0	0
33	DAMAN & DIU	0	0
34	DELHI (UT)	0	0
35	LAKSHADWEEP	0	0
36	PUDUCHERRY	0	2
	TOTAL (ALL INDIA)	8007	6270

Source: NCRB Report on 'Accidental Deaths & Suicides in India' for relevant years

^{*} Now known as Union Territory of Jammu & Kashmir and Union Territory of Ladakh.